

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.3954  
TO BE ANSWERED ON 10.08.2017**

**ELECTRIFICATION OF VILLAGES**

**†3954. SHRI VINOD KUMAR SONKAR:  
SHRIMATI POONAMBEN MAADAM:**

**Will the Minister of POWER  
be pleased to state:**

- (a) the number of villages electrified during the last three years and the current year as part of the Government's initiative to achieve 24/7 power for all, State/UTwise and Year-wise;**
- (b) whether electrified villages are not getting adequate supply of electricity and if so, the reasons therefor;**
- (c) the gap between demand and supply of electricity in rural areas of the country, State/UT-wise;**
- (d) whether the Government has launched GARV App for tracking rural electrification and if so, the details thereof;**
- (e) whether one of the reasons for poor supply of electricity to rural areas is the problem in transmission system and if so, the steps being taken by the Government to improve the transmission system of power in the country particularly in rural areas; and**
- (f) whether the contracted companies engaged in village electrification work have completed their work in scheduled time and if not, the action being taken against the said companies, State/UT-wise?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,  
COAL, NEW & RENEWABLE ENERGY AND MINES**

**( SHRI PIYUSH GOYAL )**

**(a): As reported by the States, electrification works in 15,277 un-electrified census villages have been completed during the last three years and the current year up to 30.06.2017. The state-wise and year-wise details are at Annexure.**

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**(b) & (c) : Electricity is a concurrent subject. Electricity distribution and supply of continuous and reliable power is the responsibility of the respective State/Power Utilities. However, Government of India has taken up a joint initiative with all States/UTs for preparation of State specific documents for providing 24x7 power supply to all and adequate supply of power to agricultural consumers as per State policy. According to Central Electricity Authority, based on the data submitted by states through Regional Power Committees, the country faced a demand supply gap of 0.7% in terms of energy and 1.6% in terms of peak load requirements during 2016-17.**

**(d) : Rural Electrification Corporation has launched Garv App. Additional monitoring mechanism of household and habitation electrification has been added to the existing platform on the basis of data given by the States.**

**(e) : Supply of continuous and reliable power is the responsibility of the respective State/Power Utilities. However, under Deen Dayal Upadhyaya Gram Jyoti Yojana, an amount of Rs.9601.87 crore has been earmarked for system strengthening to improve the sub-transmission system in rural areas.**

**(f) : The electrification works under Deen Dayal Upadhyaya Gram Jyoti Yojana are undertaken by the respective Project Implementing Agencies (PIAs) which is decided by respective States. Wherever the performance of contractors is not satisfactory the implementing agency can impose penalty/liquidated damages as per the terms and conditions of the agreement executed between PIA and the Contractor.**

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**ANNEXURE**

**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 3954 TO BE ANSWERED IN THE LOK SABHA ON 10.08.2017.**

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**State-wise number of villages electrified during the last three years and current year  
(as on 30.06.2017)**

<b>Sr. No.</b>	<b>State</b>	<b>2014-15</b>	<b>2015-16</b>	<b>2016-17</b>	<b>2017-18 (upto 30.06.2017)</b>
<b>1</b>	<b>Arunachal Pradesh</b>	<b>107</b>	<b>174</b>	<b>175</b>	<b>17</b>
<b>2</b>	<b>Assam</b>	<b>190</b>	<b>942</b>	<b>1,218</b>	<b>132</b>
<b>3</b>	<b>Bihar</b>	<b>341</b>	<b>1,754</b>	<b>556</b>	<b>97</b>
<b>4</b>	<b>Chhattisgarh</b>	<b>67</b>	<b>405</b>	<b>294</b>	<b>101</b>
<b>5</b>	<b>Himachal Pr.</b>	<b>6</b>	<b>1</b>	<b>27</b>	<b>0</b>
<b>6</b>	<b>J &amp; K</b>	<b>9</b>	<b>27</b>	<b>5</b>	<b>0</b>
<b>7</b>	<b>Jharkhand</b>	<b>161</b>	<b>750</b>	<b>1,104</b>	<b>134</b>
<b>8</b>	<b>Karnataka</b>	<b>0</b>	<b>0</b>	<b>14</b>	<b>14</b>
<b>9</b>	<b>Madhya Pradesh</b>	<b>86</b>	<b>214</b>	<b>159</b>	<b>5</b>
<b>10</b>	<b>Manipur</b>	<b>192</b>	<b>75</b>	<b>121</b>	<b>14</b>
<b>11</b>	<b>Meghalaya</b>	<b>43</b>	<b>1</b>	<b>681</b>	<b>52</b>
<b>12</b>	<b>Mizoram</b>	<b>47</b>	<b>16</b>	<b>24</b>	<b>2</b>
<b>13</b>	<b>Nagaland</b>	<b>10</b>	<b>0</b>	<b>76</b>	<b>2</b>
<b>14</b>	<b>Odisha</b>	<b>13</b>	<b>1264</b>	<b>1,092</b>	<b>169</b>
<b>15</b>	<b>Rajasthan</b>	<b>70</b>	<b>163</b>	<b>263</b>	<b>0</b>
<b>16</b>	<b>Tripura</b>	<b>0</b>	<b>9</b>	<b>17</b>	<b>0</b>
<b>17</b>	<b>Uttar Pradesh</b>	<b>59</b>	<b>1,305</b>	<b>162</b>	<b>3</b>
<b>18</b>	<b>Uttarakhand</b>	<b>4</b>	<b>0</b>	<b>18</b>	<b>6</b>
<b>19</b>	<b>West Bengal</b>	<b>0</b>	<b>8</b>	<b>9</b>	<b>1</b>
	<b>Total</b>	<b>1405</b>	<b>7108</b>	<b>6015</b>	<b>749</b>

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